

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT(CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Rakesh Kumar Jain @ R.K. Jain
CBI/327/2019**

08.09.2020


Pr. (on screen): Sh. Praneet Sharma, ld. Sr.PP for CBI
Rakesh Kumar Jain (A-1), Reema Jain @ Manju Jain
(A-2) and Mukesh Jain (A-3) are present
Sh. Ajit Kumar Singh, ld. Counsel for A-1 and A-2
Sh. S.P.M. Tripathi, ld. Counsel for A-3

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Order on the point of charge is already announced. Let the matter be listed on **21.09.2020** for framing of charge.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/08.09.2020